



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १०, अंक २१]

गुरुवार, जुलै २५, २०२४/श्रावण ३, शके १९४६

[पृष्ठे २३, किंमत : रुपये २७.००

असाधारण क्रमांक ५७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2024 (Mah. Act No. XXVIII of 2024) is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXVIII OF 2024.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 25th July 2024)

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2025.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2025; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fifth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Act, 2024. Short title.

Withdrawal of
Rs.
9,48,89,06,67,000
out of the
Consolidated
Fund of the
State for the
Financial Year
2024-2025.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of nintety four thousand, eight hundred eighty nine crores, six lakhs, sixty seven thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2025, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2025.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075,	29,59,60,000	...	29,59,60,000
Total-General Administration Department					
			29,59,60,000	...	29,59,60,000
Home Department					
B-1	Police Administration	2014, 2055, 2070,	9,21,25,50,000	...	9,21,25,50,000
B-2	State Excise	2039,	5,78,67,000	...	5,78,67,000
B-3	Transport Administration	2041, 3055, 3056,	18,85,99,79,000	1,00,00,00,000	19,85,99,79,000
B-5	Jails	2056,	50,00,000	...	50,00,000
Total-Home Department			28,13,53,96,000	1,00,00,00,000	29,13,53,96,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.		
			Rs.	Rs.	Rs.	
Revenue and Forest Department						
C-1	Revenue and District Administration	2029, 2045, 2053, 2070, 2853,	Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services Non-Ferrous Mining and Metallurgical Industries	61,98,01,000	...	61,98,01,000
C-5	Other Social Services	2217, 2225, 2235, 2250,	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	50,00,00,000	...	50,00,00,000
C-7	Forest	2406, 2415, 2551,	Forestry and Wild Life Agricultural Research and Education Hill Areas	56,88,00,000	...	56,88,00,000
			Total-Revenue and Forest Department	1,68,86,01,000	...	1,68,86,01,000
Agriculture and ADF Department						
D-3	Agriculture Services	2401, 2402, 2415,	Crop Husbandry Soil and Water Conservation Agricultural Research and Education	98,39,43,06,000	...	98,39,43,06,000
D-4	Animal Husbandry	2403,	Animal Husbandry	40,98,34,000	9,87,000	41,08,21,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
D-5	Dairy Development	2404, Dairy Development	7,09,78,00,000	...	7,09,78,00,000
D-6	Fisheries	2405, Fisheries	20,30,53,000	...	20,30,53,000
D-7	Secretariate and Other Economic Services	2702, Minor Irrigation 3451, Secretariat-Economic Services	7,00,00,000	...	7,00,00,000
Total-Agriculture and ADF Department			1,06,17,49,93,000	9,87,000	1,06,17,59,80,000
School Education and Sports Department.					
E-2	General Education	2202, General Education	88,37,97,000	...	88,37,97,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life	1,20,76,99,000	...	1,20,76,99,000
Total-School Education and Sports Department.			2,09,14,96,000	...	2,09,14,96,000
Urban Development Department					
F-2	Urban Development and Other Advance Services	2053, District Administration 2070, Other Administrative Services	73,55,07,01,000	...	73,55,07,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		2217, Urban Development			
		3054, Roads and Bridges			
		3055, Road Transport			
F-3	Secretariat and Other Social Services	2230, Labour, Employment and Skill Development	2,05,95,000	...	2,05,95,000
		2235, Social Security and Welfare			
		2251, Secretariat Social Services			
		2406, Forestry and Wild Life			
		3475, Other General Economic Services			
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	4,00,00,00,000	...	4,00,00,00,000
		Total-Urban Development Department	77,57,12,96,000	...	77,57,12,96,000
		Finance Department			
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure	28,88,000	...	28,88,000
		2040, Taxes on Sales, Trade etc.			
		3475, Other General Economic Services			
		Total-Finance Department	28,88,000	...	28,88,000
		Public Works Department			
H-5	Roads and Bridges	3054, Roads and Bridges	5,00,00,00,000	...	5,00,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
H-6	Public Works and Administrative and Functional Buildings.	2059, 2202, 2203, 2205, 2210, 2217, 2230, 2403, 2405,	Public Works General Education Technical Education. Art and Culture Medical and Public Health Urban Development Labour, Employment and Skill Development Animal Husbandry Fisheries	Rs. 10,69,74,000	Rs. 10,69,74,000
Total-Public Works Department			5,10,69,74,000	...	5,10,69,74,000
Water Resources Department					
I-3	Irrigation, Power and Other Economic Services	2402, 2700, 2701, 2702, 2705, 2711, 2801, 3402,	Soil and Water Conservation Major Irrigation Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research	38,90,01,000	38,90,01,000
Total-Water Resources Department			38,90,01,000	...	38,90,01,000
Law and Judiciary Department					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
J-1	Administration of Justice	2014, Administration of Justice	1,02,83,54,000	68,28,38,000	1,71,11,92,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services	1,49,82,000	...	1,49,82,000
Total-Law and Judiciary Department			1,04,33,36,000	68,28,38,000	1,72,61,74,000
Industries, Energy, Labour and Mining Department					
K-3	Stationary and Printing	2057, Supplies and Disposals 2058, Stationery and Printing 2406, Forestry and Wild Life	10,03,000	...	10,03,000
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	8,11,73,000	...	8,11,73,000
K-6	Energy	2801, Power 2810, New and Renewable Energy	27,50,00,00,000	...	27,50,00,00,000
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	10,90,81,38,000	...	10,90,81,38,000
Total-Industries, Energy, Labour and Mining Department			38,49,03,14,000	...	38,49,03,14,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
Social Justice and Special Assistance Department						
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053,	District Administration	41,93,58,73,000	...	41,93,58,73,000
		2202,	General Education			
		2205,	Art and Culture			
		2210,	Medical and Public Health			
		2211,	Family Welfare			
		2215,	Water Supply and Sanitation			
		2216,	Housing			
		2217,	Urban Development			
		2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230,	Labour, Employment and Skill Development			
		2235,	Social Security and Welfare			
		2401,	Crop Husbandry			
		2402,	Soil and Water Conservation			
		2403,	Animal Husbandry			
		2405,	Fisheries			
		2406,	Forestry and Wild Life			
		2501,	Special Programmes for Rural Development			
		2505,	Rural Employment			
		2801,	Power			
		2810,	New and Renewable Energy			
		2851,	Village and Small Industries			
		2852,	Industries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs. 41,93,58,73,000	Charged on the Consolidated Fund Rs. ...	
		Total-Social Justice and Special Assistance Department	41,93,58,73,000	...	41,93,58,73,000
		Planning Department			
O-9	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	3454, Census Surveys and Statistics	10,00,00,00,000	...	10,00,00,00,000
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department	10,00,00,00,000	...	10,00,00,00,000
		Public Health Department			
R-1	Medical and Public Health	2049, Interest Payments	35,20,86,18,000	...	35,20,86,18,000
		2210, Medical and Public Health			
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department	35,20,86,18,000	...	35,20,86,18,000
		Medical Education and Drugs Department			
S-1	Medical and Public Health	2210, Medical and Public Health	1,23,26,81,000	...	1,23,26,81,000
		Total-Medical Education and Drugs Department	1,23,26,81,000	...	1,23,26,81,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Tribal Development Department						
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, 2059, 2202, 2204, 2210, 2211, 2215, 2216, 2217, 2225, 2230, 2235, 2401, 2402, 2403, 2405, 2406, 2425, 2501, 2505, 2702, 2801, 2810, 2851, 2852,	District Administration Public Works General Education Sports and Youth Services Medical and Public Health Family Welfare Water Supply and Sanitation Housing Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Crop Husbandry Soil and Water Conservation Animal Husbandry Fisheries Forestry and Wild Life Co-operation Special Programmes for Rural Development Rural Employment Minor Irrigation Power New and Renewable Energy Village and Small Industries Industries	11,80,42,21,000	...	11,80,42,21,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		3054, 3055, Roads and Bridges Road Transport	11,80,42,21,000	...	11,80,42,21,000
		Total-Tribal Development Department	11,80,42,21,000	...	11,80,42,21,000
		CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT			
V-2	Co-operation.	2070, 2235, 2406, 2425, 2435, 2851, 2852, 3451, 3456, Other Administrative Services Social Security and Welfare Forestry and Wild Life Co-operation Other Agricultural Programmes Village and Small Industries Industries Secretariat-Economic Services Civil Supplies	6,62,07,21,000	...	6,62,07,21,000
		Total-CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT	6,62,07,21,000	...	6,62,07,21,000
		Higher and Technical Education Department			
W-2	General Education	2202, General Education	30,00,00,000	...	30,00,00,000
W-6	Secretariat Social Services	2251, Secretariat Social Services	47,75,000	...	47,75,000
		Total-Higher and Technical Education Department	30,47,75,000	...	30,47,75,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Tourism and Cultural Affairs Department					
ZD-2	Art and Culture	2205, Art and Culture	1,19,02,50,000	...	1,19,02,50,000
ZD-4	Tourism	3452, Tourism	53,22,00,000	...	53,22,00,000
		Total-Tourism and Cultural Affairs Department	1,72,24,50,000	...	1,72,24,50,000
Minorities Development Department					
ZE-1	Minorities Development.	2052, Secretariat-General Services	10,03,26,000	...	10,03,26,000
		2053, District Administration			
		2075, Miscellaneous General Services			
		2205, Art and Culture			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		Total-Minorities Development Department	10,03,26,000	...	10,03,26,000
Other Backward Bahujan Welfare Department					
ZG-3	Welfare of Vimulata Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	28,85,08,52,000	...	28,85,08,52,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		2235, Social Security and Welfare			
		Total-Other Backward Bahujan Welfare Department	28,85,08,52,000	...	28,85,08,52,000
		Soil and Water Conservation Department			
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation	2,00,00,000	...	2,00,00,000
		2406, Forestry and Wild Life			
		2702, Minor Irrigation			
		Total-Soil and Water Conservation Department	2,00,00,000	...	2,00,00,000
		Total-A-Expenditure on Revenue Account	7,75,00,48,97,000	2,78,49,25,000	7,77,78,98,22,000
		B-EXPENDITURE ON CAPITAL ACCOUNT			
		General Administration Department			
A-9	Capital Outlay on Public Works	4059, Capital Outlay on Public Works	10,00,00,000	...	10,00,00,000
		4070, Capital Outlay on Other Administrative Services			
		5053, Capital Outlay on Civil Aviation			
		5275, Capital Outlay on Other Communication Services			
		Total-General Administration Department	10,00,00,000	...	10,00,00,000
		Home Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
B-10	Capital Expenditure on Economic Services	4055, 4070, 5002, 5055,	4,60,53,99,000	...	4,60,53,99,000
		Capital Outlay on Police Capital Outlay on Other Administrative Services Capital Outlay on Indian Railways-Commercial Line Capital Outlay on Road Transport			
		Total-Home Department	4,60,53,99,000	...	4,60,53,99,000
Agriculture and ADF Department					
D-8	Capital Outlay on Animal Husbandry	4403,	2,000	...	2,000
D-9	Capital Expenditure on Fisheries	4405, 6405,	1,07,25,00,000	...	1,07,25,00,000
		Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Loans for Fisheries			
		Total-Agriculture and ADF Department	1,07,25,02,000	...	1,07,25,02,000
School Education and Sports Department.					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	1,00,00,00,000	...	1,00,00,00,000
		Capital Outlay on Education, Sports, Art and Culture			
		Total-School Education and Sports Department.	1,00,00,00,000	...	1,00,00,00,000
Urban Development Department					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
F-5	Capital Expenditure on Social Services	4217, 5475,	Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	54,38,00,00,000	...	54,38,00,00,000
F-7	Loans for Urban Development	6217,	Loans for Urban Development	14,00,00,00,000	...	14,00,00,00,000
			Total-Urban Development Department	68,38,00,00,000	...	68,38,00,00,000
			Public Works Department			
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054,	Capital Outlay on Housing Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges	15,06,37,03,000	...	15,06,37,03,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4225, 4235, 4250,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services	26,21,74,80,000	1,000	26,21,74,81,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, 4210, 4250,	Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services	1,000	...	1,000
			Total-Public Works Department	41,28,11,84,000	1,000	41,28,11,85,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
		Total-Industries, Energy, Labour and Mining Department	5,46,34,36,000	...	Rs. 5,46,34,36,000
		Social Justice and Special Assistance Department			
N-4	Capital Expenditure on Social Services	4059, 4225, 4235, 4402, 4425, 6225,	1,23,33,34,000	...	1,23,33,34,000
		Capital Outlay on Public Works			
		Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Co-operation			
		Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.			
		Total-Social Justice and Special Assistance Department	1,23,33,34,000	...	1,23,33,34,000
		Planning Department			
O-10	Capital Outlay on Other Rural Development	4250, 4515, 5452,	1,00,00,00,000	...	1,00,00,00,000
		Capital Outlay on Other Social Services			
		Capital Outlay on Other Rural Development Programmes			
		Capital outlay on Tourism			
		Total-Planning Department	1,00,00,00,000	...	1,00,00,00,000
		Public Health Department			
R-3	Capital Outlay on Other Rural Development	4210, 6003,	6,64,48,17,000	...	6,64,48,17,000
		Capital Outlay on Medical and Public Health			
		Internal Debt of the State Government			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Public Health Department	6,64,48,17,000	...	6,64,48,17,000
		Medical Education and Drugs Department			
S-4	Capital Outlay on Medical and Public Health	4210,	2,80,00,00,000	...	2,80,00,00,000
		Total-Medical Education and Drugs Department	2,80,00,00,000	...	2,80,00,00,000
		Tribal Development Department			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059,	4,00,00,06,000	...	4,00,00,06,000
		4202,			
		4225,			
		4250,			
		4402,			
		4406,			
		4425,			
		4701,			
		4702,			
		5054,			
		Total-Tribal Development Department	4,00,00,06,000	...	4,00,00,06,000
		CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
V-3	Capital Expenditure on Social Services	4425, 4435, 4851, 5475,	Capital Outlay on Co-operation Capital Outlay on Other Agricultural Programmes Capital Outlay on Village and Small Industries. Capital Outlay on Other General Economic Services	76,00,01,000	...	76,00,01,000
V-5	Capital Expenditure on Economic Services	6425, 6851, 6860, 7475,	Loans for Co-operation Loans for Village and Small Industries. Loans for Consumer Industries. Loans for Other General Economic Service	22,65,00,00,000	...	22,65,00,00,000
			Total-CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT	23,41,00,01,000	...	23,41,00,01,000
			Higher and Technical Education Department			
W-8	Capital Outlay on Education, Sports, Art and 4202, Culture		Capital Outlay on Education, Sports, Art and Culture	3,000	...	3,000
			Total-Higher and Technical Education Department	3,000	...	3,000
			Total-B-Expenditure on Capital Account	1,71,10,08,44,000	1,000	1,71,10,08,45,000
			Grand Total	9,46,10,57,41,000	2,78,49,26,000	9,48,89,06,67,000